

In order to improve the employability of youth, around 22 Ministries/Departments run skill development schemes across various sectors.

The Make in India, Skill India, Digital India schemes are being implemented by the Government and these are likely to enhance the employment base. MUDRA and Start-Ups schemes have been initiated by the Government for facilitating self-employment.

Government is implementing the National Career Service (NCS) Project which comprises a digital portal that provides a nation-wide online platform for the job seekers and employers for job-matching in a dynamic, efficient and responsive manner and has a repository of career content.

A new scheme Pradhan Mantri Rojgar Protsahan Yojana (PMRPY) has been launched by the Government in the year 2016-17 for incentivizing industry for promoting employment generation.

Legislation to regulate placement agencies/employment agencies

590. DR. R. LAKSHMANAN: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether any proposal is pending with Government to bring a legislation to regulate the placement agencies/employment agencies on pan India basis;

(b) if so, the details thereof; and

(c) if no, such proposal is pending with Government, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (c) The matter regarding regulating placement agencies/employment agencies is a State subject. However, we have requested the State Government to take action in the matter. A meeting was also held on 6.12.2017 at Shillong, where the representatives of the Ministry of Labour and Employment, ILO and the States of the North-Eastern States had participated to discuss the matter.

Severe problem of under-employment in the country

591. SHRI SANJAY RAUT: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that India is facing severe problem of under-employment;

(b) what are the outcomes/suggestions of Niti Aayog;

(c) if so, then what are developmental measures Government is taking in this regard; and

(d) whether Government is thinking on boosting manufacturing and production industries to create more jobs with competitive workforce?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) and (b) NITI Aayog has prepared a strategy paper titled 'Three Year Action Agenda 2017-18 to 2019-20' which is part of a long-term Fifteen-year Vision and Seven-year Strategy. The Action Agenda inter-alia proposes a path to achieve all-round development of India and its people. The agenda states that the unemployment is the lesser of India's problems and under-employment needs to be focused in. As per the strategy paper under-employment and therefore low-wage employment rather than unemployment is the key challenge facing India today and more well paid and formal jobs are required.

(c) and (d) Government has taken various steps for generating employment in the country like encouraging private sector of economy, fast tracking various projects involving substantial investment and increasing public expenditure on schemes like Prime Minister's Employment Generation Programme (PMEGP) run by Ministry of Micro, Small and Medium Enterprises, Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGA), Pt. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU- GKY) scheme run by Ministry of Rural Development and Deendayal Antyodaya Yojana- National Urban Livelihoods Mission (DAY-NULM) run by Ministry of Housing and Urban Poverty Alleviation.

The National Manufacturing Policy of the Government targets to create 10 crore jobs by the year 2022. The Make in India, Skill India, Digital India schemes are being implemented by the Government and these are likely to enhance the employment base. MUDRA and Start-Ups scheme are being initiated by the Government for facilitating self employment.

Government has also decided to strategically promote labour-intensive manufacturing and expand employment opportunities by promoting tourism and agro-based industries.

New policy initiatives for protection of interests of labourers

592. DR. VINAY P. SAHASRABUDDHE: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether Government has taken any new policy initiative after June, 2014 to ensure effective protection of the interests of labourers;